THE HIGH COURT OF MEGHALAYA AT SHILLONG

No. HCM.II/49/2013/Pt.File/ 669

Dated March, 2017

SHORT NOTICE INVITING QUOTATIONS

Sealed Quotations affixing non-refundable Court Fee stamp of Rs. 100/- (Rupees one hundred) only are invited from intending reputed Govt. registered firms for supply of 5(Five) Nos. of Steel Almirah to the Office of the High Court of Meghalaya, Shillong. The specifications of the mentioned items are as under.

| Item Description | Specification(in ft) | | |
|--|----------------------|-------|--------|
| Steel Almirah 4/5 shelves with good quality locking arrangements. | Width | Depth | Height |
| | 3' | 1.5' | 6.5' |

The above measurements are in approximation only and may slightly vary.

The Quotations in sealed cover addressed to Registrar General, High Court of Meghalaya, Shillong – 793001 superscribing thereon "Supply of 5 (Five) Nos. of Steel Almirah" must reach the Office of the Undersigned by 1.00 PM on or before the 14th March, 2017 and the Quotations will be opened at 2.00 PM on the same day in the Office Chamber of the Registrar General.

Quotations received after the above date / time will be summarily rejected. The undersigned reserved the right to accept or reject any of the Quotations.

REGISTRAR GENERAL

Memo No. HCM.II/49/2013/Pt.File/ 669 A

Dated March, 2017

Copy to:

- 1.The Joint Registrar-cum- Secretary to Hon'ble The Chief Justice, High Court of Meghalaya, for favor of his Lordship's kind information.
- 2. P.S to Hon'ble Mr. Justice S. R. Sen, Judge
- 3. P.S to Hon'ble Mr. Justice V.P. Vaish, Judge
- 4. The Directorate of Information and Public Relations, Lower Lachumiere, Shillong with a request to publish the same in two local newspaper (one English and one Khasi).
- 5. The System Analyst, High Court of Meghalaya for uploading the same on the Official Website.
- 6. Office Notice Board
- 7. Accounts Section
- 8. Deputy Registrar, High Court of Meghalaya.
- 9. Office File

REGISTRAR GENERAL